

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD :

Allahabad : Dated this 28th day of July, 2000

Original Application No. 530 of 2000

District : Allahabad

CURIA :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Biswas, A.M.

Dinesh Kumar Misra,
son of Sri Ram Murti Misra,
Resident of 70C/5D/IN Chhota Baghara,
Allahabad.

(Sri P.C. Srivastava, Advocate)

.... Applicant

versus

1. The Union of India through Director General Post Office, Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Allahabad.
3. The Senior Superintendent, Post Offices, Allahabad Division, Allahabad.

.... Respondents

ORDER (Oral)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

In this OA the applicant has sought the relief to quash the charge sheet dated 17-1-2000 and further quashing of the enquiry proceedings. As is clear from the order dated 13-6-2000, ~~the~~ challenged in OA No. 817/2000, ~~is~~; the enquiry on the basis of



~~which~~ the charge sheet has already been concluded and the order of punishment for recovery of amount was passed against the applicant. In these circumstances the OA has been rendered infructuous and is accordingly dismissed. There shall be no order as to costs.

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Member (A)

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Vice Chairman

Dube/